

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 145 OF 2018 &
IA NO. 690 OF 2018

Dated: 3rd July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Godawari Power & Ispat Ltd.	...Appellant(s)
Vs.	
Chhattisgarh State Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Ms. Isha Mital for
Mr. Apoorv Kurup for R.2

ORDER

List the matter on **09.07.2018**. In the meantime, affidavit of service be filed.

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member